

dum thereon. [Placed in Library. See No. LT-3131/81]

(i) Report and Accounts (1980-81) of the Indian Telephone Industries Limited Bangalore and related papers

(ii) Report and Accounts (1980-81) of the Hindustan Teleprinters Limited, Madras and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) (a) Thirty-first Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3161/81 for (a) and (b)]

(ii) (a) Twentieth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1980-81 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3162/81 for (a) and (b)]

#### REPORT AND MINUTES OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Twenty-sixth Report of the Committee on Public Undertakings on Housing and Urban Development Cor-

poration Limited, Rural Housing and Minutes of the sittings of the Committee relating thereon.

#### REFERENCE TO PARLIAMENTARIANS' CRICKET MATCH

श्री एन० के० पी० साल्वे (महाराष्ट्र): श्रीमान्, कल के मैच को देख कर हिन्दुस्तान टाइम्स में यह लिखा गया है कि एलडर्स 'नो मैच फार लोक सभा'। एकबुली यह बात सही नहीं है। मैं समझता हूँ कि हमारी बात इस ढंग से कही गई है कि वह प्रिविलेज का सवाल बन जाता है।

श्री कृष्ण चन्द्र पन्त (उत्तर प्रदेश): श्रीमान्, आप भी तो वहाँ पर मौजूद थे। आपकी मौजूदगी में कोई गलतफहमी की गुजाइश नहीं रहनी चाहिए। आप चेयर से रुलिंग दीजिये।

SHRI MANUBHAI PATEL (Gujarat): In that case, Mr. Salve; the House should have selected better players.

MR. DEPUTY CHAIRMAN: The Rajya Sabha team played very wonderfully.

SHRI PILOO MODY (Gujarat): We shall stand in one minute's silence.

MR. DEPUTY CHAIRMAN: No, no. There was no casualty and, therefore, there is no need for that.

#### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Situation arising out of the agitation of teachers and students of Delhi University and growing student unrest in other central Universities.

श्री सत्यपाल मलिक (उत्तर प्रदेश): श्रीमान्, मैं दिल्ली विश्वविद्यालय के अध्यापकों

[श्री सत्यपाल मलिक]

तथा छात्रों के आन्दोलन तथा अन्य केन्द्रीय विश्वविद्यालयों में बढ़ते हुए छात्र असंतोष से उत्पन्न स्थिति की ओर शिक्षा तथा समाज कल्याण मंत्री का ध्यान दिनाता हूँ।

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, the Delhi University Teachers' Association had gone on strike from 10th December to 16th December, 1981 in support of their demands. Their demands vary from improvement and revision in their pay-scales, better amenities, more facilities, increase in participation in managements of universities and colleges to reduction in the workload, relaxation in the recruitment qualifications, extension in service up to the age of 65, and so on.

As the House is aware, the pay scales of teachers in the universities and colleges were revised from January 1, 1973, alongwith the revision of pay-scales of Central Government employees. The university and college teachers were sanctioned somewhat better scales of pay than their counterparts in the Government. Teachers in the Central Universities are governed by the rates of dearness allowances applicable to Central Government employees. In addition, they are also sanctioned house rent allowance and medi-

cal facilities at par with Central Government employees. The Librarians and Director of Physical Education in Universities and Colleges had a grievance that their revised pay scales were lower than those of teachers. The Government had considered this matter and had announced in this House on November 27, 1981 their decision to upgrade the pay scales of these categories with effect from 1-4-1980. These decisions were taken by the Government in recognition of the important role of teachers in our development. I am sure, the House will agree that the university and college teachers in the country today belong to a section that is not discriminated against.

Their concern for better amenities and better facilities is understandable. The Government is equally anxious that teachers should be provided the necessary support and facilities so that they can concentrate their energies in shaping and developing the coming generations. But I am sure the House will agree that demands for improvement in service conditions for one section of employees cannot be considered by Government in isolation.

It is most unfortunate that the Delhi University Teachers Association should have resorted to a week-long strike in spite of the appeal of the Vice-Chancellor and without any consideration of their social responsibility and should have disrupted the academic programmes of the university. My appeal to the teachers not only in the Delhi University, but in all universities and colleges in the country, is that the nation expects them to play their part in shaping and developing its destiny. I am sure that our teachers realise the limitations of our resources, and the demands made on them.

In Delhi University in the recent past there have been some minor incidents

in which a small section of the students were involved. On November 10, 1981, a group of about 500 students led by the Students Union Office bearers came to the office of the Vice-Chancellor in a procession. About 100 of them stormed into the office of the Vice-Chancellor and started damaging office property, telephones etc. The remaining students also indulged in destruction of property. The University authorities were compelled to seek the assistance of police. Three days later, another group of about 100 students from a college similarly turned violent before the office of the Vice-Chancellor, compelling the University again to seek police assistance. Later the students of the University had given notice of strike from December 17, 1981. On the assurance of the Vice-Chancellor that some of their demands are being looked into, the students have decided not to resort to the strike.

There are six other Central Universities. Of these, the Visva-Bharti, Santiniketan and the University of Hyderabad have been functioning peacefully. There have, of course, been some problems in the North Eastern Hill University. As the House is aware, this University caters to the needs of a group of States in the North-Eastern Region. The major element in the problems that confronted the University in the recent past is the rivalry and sometimes mistrust that exist among different sections in the Region.

Since the beginning of the current academic year, the Jawaharlal Nehru University has been functioning without any major incident. There was, however, a brief demonstration by a group of students on the occasion of the Silver Jubilee Celebrations of the School of Inter-national Studies, on October 30, 1981.

The Aligarh Muslim University and the Banaras Hindu University have

problems which are mainly legacies of their past. These two universities are the largest residential universities in the country. Several thousands of students and teachers and other employees live together in the Campus.

The Aligarh Muslim University had to be closed twice during 1981; from January 31 to March 9, and again from May 12 till August 16 including the summer vacation. A small minority of disgruntled elements in the University have been engineering troubles in the University. But the large majority of students of the Aligarh Muslim University are serious about their studies. After reopening of the University on 17th August, the authorities are making all efforts to make up for the lost time and to complete the examinations. They expect to complete the academic session 1981-82 before the end of December, though it takes time to normalise it, when once it has fallen behind schedule.

In April, 1981 a comparatively minor incident relating to the admission of some patients from outside the University into the hospital of the Medical College of Banaras Hindu University assumed the proportion of a major disturbance leading to violent clashes between medical and non-medical groups of students leading to the closure of the University. The University remained closed from April 1 to June 21, 1981 including the summer vacation. After its reopening, the University had been functioning in an atmosphere of comparative peace.

The University community consisting of students, teachers and other employees is highly sensitive. Even small problems sometimes manifest themselves as major incidents. These situations have to be handled with sympathy and understanding. I am glad that in the Central Universities the authorities are alive to the situation.

I appeal to the Hon'able Members to use their good offices in creating conditions in which the university authori-

[Shri Mallikarjun]

ties can find satisfactory solutions to the problems, as and when they arise, in an atmosphere of peace and normalcy so that the academic objectives of these major universities in the country, who have played a historic role in our national development, and from whom the nation expects so much, are promoted without disruption.

**श्री सत्यपाल मलिक :** मान्यवर, मैं माननीय शिक्षा मंत्री जी से कुछ गम्भीर और कुछ जिम्मेदारीपूर्ण बातों की उम्मीद करता था, लेकिन इस तरह का जवाब नहीं आया। कुल मिला कर मान्यवर, इस सरकार का शिक्षा के प्रति रवैया बहुत गैर-जिम्मेदारीपूर्ण है। आज भी हिन्दुस्तान की केन्द्रीय सरकार के पास कैबिनेट दर्जे का कोई शिक्षा मंत्री नहीं है। मान्यवर, कई साल से आपको थाद होगा कि बजट पर चर्चा के समय शिक्षा के मामले पर बहस होना बन्द हो गयी है और हम लोगों को मजबूरन कॉलेज एटेंशन के जरिये जो घटनायें, दुर्घटनायें होती हैं शिक्षा के बाबत लानी पड़ती हैं लेकिन इसमें वक्त की पाबन्दी रहती है। मान्यवर, मैं निवेदन करना चाहता हूँ कि शिक्षा ऐसी महत्वपूर्ण चीज है जिससे कोमें वनती हैं, इससे मुल्क की नई पीढ़ी का निर्माण होता है। जिन पर देश का नया भविष्य निर्भर करता है। जैसे कि आप नौजवानों को उपदेश दिया करते हैं। ऐसे महत्वपूर्ण विषय पर आपका रवैया पूरी तरह लापरवाही, तटस्थता और गैर-जिम्मेदारी का है। आज जो प्रश्न हम उठाना चाहते हैं उनमें माननीय मंत्री जी ने माना है कि जितने केन्द्रीय विश्वविद्यालय हैं करीब-करीब सभी में कुछ में सतह के ऊपर और कुछ में सतह के नीचे बैचन है सुशुद्धाहट है, असंतोष है। मैं सब से पहले दिल्ली विश्वविद्यालय के मामलों को ले कर कुछ

चीजें बताऊंगा। दिल्ली विश्वविद्यालय अभी अध्यापकों की हड़ताल हो चुकी है। कल से कर्मचारी मोर्चा लगाए हुए हैं। विद्यार्थियों ने अलग से अपना अल्टीमेटम दिया हुआ है। मैं उन सब की मांगों पर जाऊंगा तो बहुत वक्त लगेगा लेकिन जो बुनियादी बातें हैं अध्यापकों, कर्मचारियों और विद्यार्थियों की जो उन्होंने उठाई हैं उनका जिक्र करना चाहूंगा। मान्यवर, दिल्ली विश्वविद्यालय के जो अध्यापक हैं उनका कहना है कि उनकी जो सेवा शर्तें हैं उनकी व्यवस्था स्टेड्युटरी होनी चाहिए। आज उनकी सेवा शर्तों में किसी तरह की कोई सुरक्षा नहीं है। मैं बाद में इस प्रश्न पर आऊंगा। श्रीमन्, राव तुलाराम कालेज में अध्यापकों के साथ क्या हो रहा है? उनमें गर्वनिंग बाडी किस तरह से अध्यापकों के साथ सलूक करती है। सेवा शर्तों की जो मांग है वह मान लेनी चाहिये, ऐसा मैं समझता हूँ। यह उनकी मांग सही है। इसके बाद मान्यवर, दिल्ली विश्वविद्यालय के अध्यापकों का कहना है उनकी मांग है कि मौजूदा व्यवस्था में विश्वविद्यालय में तरक्की के रास्ते बहुत टेढ़े हैं और इन तरक्की के रास्तों के टेढ़ेपन का फायदा उठा कर वहाँ के जो बड़े-बड़े अधिकारी हैं वे भाई-भतीजावाद पनपाते हैं, बेईमानी पनपाते हैं। अपनी मर्जी के लोगों का सिलेक्शन करते हैं। इसलिए अध्यापकों का यह कहना है कि कुछ इस तरह की व्यवस्था ही जानी चाहिये कि 10-15 साल के बाद इतनी सेवा के बाद यह ग्रेड हमको मिलने लगेगा, रनिंग ग्रेड की बात कुछ दिन पहले कहीं थी लेकिन यह उनकी मांगें हैं, सरकार को उन पर विचार करना चाहिए। मैं अध्यापकों को कोई पवित्र गाय नहीं मानता। मैं राजनीतिक दलों के उन नेताओं की तरह भी नहीं हूँ जो अध्यापकों की राजनीति में यह

समझते होंगे कि विश्व-विद्यालय के अध्यापकों के जरिये राजनीति करके कोई बड़ा भारी काम कर रहे हों। मैं यह भी जानता हूँ कि सारे अध्यापक आइडियोलोजिकली कमिटेड लोग नहीं हैं। अध्यापकों का बहुत बड़ा तबका कैरियरिस्ट है सिर्फ कैरियर के लिए वे राजनीति का सहारा लिया करते हैं लेकिन कुल मिला कर चूँकि अध्यापकों की यह जिम्मेदारी है। विद्यार्थियों को अध्यापकों का आदर करना चाहिए। जब तक अध्यापक विद्यार्थियों के रिस्ते में आदर की भावना नहीं होंगी पढ़ाई की सारी संभावनायें खत्म होंगी और उसी का नतीजा होता है कि आज विद्यार्थी शिक्षा संबंधी कोई मांग नहीं करते बल्कि सिनेमा के टिकटों में छूट की मांग करते हैं। क्योंकि आज उनका मन क्लास रूम में नहीं लगता है सिनेमा पर लगता है। तो सारे अध्यापक विद्यार्थी के रिस्ते क्लास रूम के प्रति निष्ठा और उसकी लनक, यह सारी चीजें इस लिये खत्म हुई हैं कि अध्यापक को आपने और न समाज ने इज्जत दी है, न सुरक्षा दी है मान्यवर, मैं चाहता हूँ कि उनकी सेवा शर्तों में सुधार हो। जहाँ तक सरकारी कर्मचारियों का प्रश्न है मकान का मामला है, स्वास्थ्य सेवाओं का मामला है, यदि यह सुविधायें अध्यापक चाहते हैं तो इस में आपको कोई दिक्कत नहीं होनी चाहिए पाँच हजार से कुछ ज्यादा दिल्ली विश्व-विद्यालय में अध्यापक हैं। ढाई हजार के करीब अध्यापकों के पास या तो मकान हैं या उनको कहीं न कहीं रिहायश विश्व-विद्यालय की तरफ से मिली हुई है। ढाई हजार सिर्फ शेष बचते हैं। सरकारी कर्मचारियों के लिये आप इतनी व्यवस्था करते हैं। दिल्ली के देहातों को उजाड़ कर इतनी बड़ी दिल्ली आप बसा रहे हैं इस लिये ढाई हजार लोगों के लिये व्यवस्था

करने में कोई दिक्कत नहीं होनी चाहिए। आज तक आपने ढाई सौ कर्मचारियों को केवल 48 लाख रुपये मकान बनाने के लिये कर्ज दिया है जो कि बहुत कम है। इस मुद्दे पर भी विचार होना चाहिए। लेकिन जो मुख्य प्रश्न है मेरी दृष्टि में जो प्राइवेट कालिज हैं विश्व-विद्यालय से जुड़े हुए हैं उनकी जो गवर्निंग बाडी है वह एक प्राइवेट मैनेजमेंट है वह एक दुकान हो गयी है। दिल्ली में वे सिर्फ पाँच फीसदी रुपया खर्च करते हैं सारी व्यवस्था करने में 95 फीसदी सरकार देती है लेकिन विश्वविद्यालय के दो नुमाइंदे उसमें बैठते हैं जो 20 में से 16 आदमी उनके बैठते हैं गवर्निंग बाडी में। इनमें से कुछ बिना पढ़े लिखे, नामाकूल लोग भी होते हैं और अध्यापकों की रोज बेइज्जती करते हैं उनके नौकरी से निकालते हैं। नौकरी से निकाला हुआ अध्यापक अदालत में जाता है श्रीमन्, दिल्ली-विश्वविद्यालय का एकट खराब है उसको भी बदलना पड़ेगा। अदालतें इन गवर्निंग बाडी के लोगों के पक्ष में फैसला देती है। कुल मिला कर नतीजा यह हुआ है जब गवर्निंग बाडी अध्यापकों की बेइज्जती करती है, नौकरी से निकालती है, उनके खिलाफ बदनीयती से अनुशासन की कार्यवाही करती है तो उपकुलपति उस मामले में कोई स्टैंड नहीं ले पाता।

इसमें जो खतरनाक चीज है जो अभी हो गयी है उसकी तरफ मैं आपका ध्यान दिलाना चाहता हूँ। एक कालेज राव तुलाराम कालिज है, राव तुलाराम जो एक बहुत बड़े आदमी थे, उनके ऊपर देश का फक्र है। यह सारे देश और समाज को जिम्मेवारी है कि उनके नाम से जो कालेज हैं, वे उसको चलायें। लेकिन वह कालिज दो साल से बन्द है, कोई

[श्री सत्यपाल मलिक]

विद्यार्थी उस कालेज में नहीं है। वहां के अध्यापक और कर्मचारियों की नौकरी अवर में पड़ी हुई है, उनको न तनख्वाह मिलती है न उनके दुबारा नौकरी लगाये जाने का कोई मतलब है। मैं यह मांग नहीं करता कि सिर्फ आप उनको नौकरी दें, मैं यह मांग करता हूं कि कोई ऐसी गवर्निंग बाडी जो डिफाल्टिंग हो, कोई ऐसी गवर्निंग बाडी जो सरकार से 95 फीसदी रुपया ले, सरकारी जमीन ले और दो साल के बाद कह दे, अब हम कालेज को बन्द करते हैं तो ऐसे एकट में तरमीम करिये। उस जमीन को लोजिये, उस रुपये को लोजिये और उस कालेज को चलाईये, चाहे वह रावतुलाराम कालेज हो या कोई दूसरा कालेज हो। लगता यह है, मैं आरोप नहीं लगाना चाहता हूं लेकिन जो उन्हें चलाते हैं, जायद राव विरेन्द्र सिंह जी को ताकत से आज वे विश्वविद्यालय और यू० जे० सी० वाले इस मामले में चुप हैं। मैं निवेदन करना चाहूंगा कि इस विश्वविद्यालय एकट में तरमीम करिये। यह जो गवर्निंग बाडी है जिनमें 16 लोग दुकानदार बगैरहा होते हैं जिनका शिक्षा से कोई ताल्लुक नहीं होता है, एक-एक आपने अपनी पार्टी का भेजा है, मैं दलीय बहस में नहीं पड़ना चाहता हूं लेकिन मेरा निवेदन यह है कि आपने नान मैट्रिक भी भेज दिये हैं, आपको अपनी पार्टी के भेजने होते तो आप श्री श्रीकांत वर्मा का भेज सकते थे, श्री नरसिंह नारायण पाण्डेय का भेज सकते थे, श्री सिन्हे रजी को भेज सकते थे, पढ़े लिखे लोग भेज सकते थे, तब बात समझ में आ सकती थी। लेकिन उसमें तबाम ऐसे लोग है जिनका शिक्षा व्यवस्था से कोई ताल्लुक नहीं है आपने उन को भेज दिया है। अब वे

प्रसिपल को डिफटे करेगे, वे सारी व्यवस्था को खराब करेंगे। तो मैं निवेदन करना चाहता हूं कि यह गवर्निंग बाडी का जो अध्या है, या तो इसको पूरी तरह से खत्म कीजिये या दिल्ली विश्वविद्यालय के एकट में ऐसी तरमीम करिये कि जिससे गवर्निंग बाडी के बजाय विश्वविद्यालय को ताकत मिले। मैं मान्यवर, आपके सिर हिलाने का मतलब नहीं समझा...

श्री उपसभापति : अब हो गया, समाप्त करिये।

श्री सत्यपाल मलिक : श्रीमन्, पांच मिनट में मैं खत्म कर दूंगा।

श्री उपसभापति : बहुत टाइम हो जायेगा और भी विद्वान सदस्य बोलना चाहते हैं।

श्री सत्यपाल मलिक : मैं पांच मिनट से ज्यादा नहीं लूंगा। मैंने कोई वेअरवो की बात नहीं की है।

श्री उपसभापति : यह मैं कैसे कह दूँ।

श्री सत्यपाल मलिक : नहीं, अगर आप सनसों तो कह सकते हैं, मैं इसका बुरा नहीं मानूंगा।

मान्यवर, यह जो व्यवस्था है इसका नतीजा यह हुआ है कि विद्यार्थी इस वक्त दिल्ली निरर्थक मसलों पर लड़ रहे हैं। छात्र राजनीति के नाम पर गुंडागर्दी हो रही है। इसी का नतीजा होता है कि स्टोफन कालेज जैसे कालेज में लड़ते लड़कियों के साथ बंदतमीजी करते हैं।

श्री उपसभापति : अब हो गया, आप अपने विषय पर आइये।

श्री सत्यपाल मलिक : मान्यवर मैंने अपनी बात खत्म नहीं की है । मैं विश्व-विद्यालय के मामले को पूरा मानता हूँ छोड़िये आपको कोई चिन्ता नहीं कि छात्र कहां जा रहे हैं, अध्यापक कहां जा रहे हैं । परन्तु एक बड़ा विश्वविद्यालय है, जवाहर लाल नेहरू विश्वविद्यालय अगर उसकी चर्चा नहीं करेगा तो इस बहस का कोई मतलब नहीं होगा । यह 30 करोड़ रुपये की लागत का विश्वविद्यालय पंडित जवाहर लाल नेहरू के नाम से जुड़ा हुआ है । जब वह बनाया गया था, तब कहा गया था कि जवाहर लाल नेहरू के उद्देश्यों की प्राप्ति के लिये या जिन उद्देश्यों के लिये वे खड़े हुए थे, उनके लिये विश्वविद्यालय बनाया जायेगा । मान्यवर, आपको जानकर हैरत होगी और वह इस बीमारी का कारण है कि आपने एक आर्डी० एफ० एस० श्री पार्थसारथी को, जो बी० ए० पास है, उसका पहला वाइस चांसलर बनाया था । वे 38 लोगों को बिना किसी इंटरव्यू के वहां ले आये । उन 38 लोगों का एक सोशल सर्किल था । वहां एक वेस्टेड इन्स्ट्रुमेंट पैदा हो गया । 80 से ज्यादा लोग हैं जिनका एडहाक एप्वाइंटमेंट हुआ । आपको जानकर हैरत होगी कि जवाहर लाल नेहरू यूनिवर्सिटी में करीब 32 युगल मियां और बीबी एक साथ एप्वाइंटेड हैं । ऐसा कोई विश्वविद्यालय हिन्दुस्तान में नहीं है । मैडम क्यूरी और उनके हस्बैंड हो सकते थे, वे बहुत कायिल थे लेकिन जवाहर लाल नेहरू विश्वविद्यालय में मुझे ऐसा नजर नहीं आता । कुल मिलाकर मैं जानना चाहता हूँ कि इतने खर्चे का विश्वविद्यालय पैदा क्या करता है ! वह एसी नस्ल पैदा कर रहा है जो मुल्का में किसी काम की नहीं है ।

आज 161 एम० पीज ने जवाहर लाल नेहरू विश्वविद्यालय के भ्रष्टाचार की बाबत राष्ट्रपति को एक मैमोर्डम दिया है और आप उसकी जांच करवाने के लिये तैयार नहीं हैं । आज उस विश्व-विद्यालय में बड़े धरों के लडके जाते हैं जिनकी आदतें खराब हो रही हैं । जो समाज के किसी काम के नहीं हैं । यह उग नामाकूल लडका को तैयार करके बाहर निकालता है । मैं सरकार से यह जानना चाहता हूँ कि क्या उसने कभी इस बात की कोशिश की कि वह इस बात का पता लगाये कि जवाहर लाल नेहरू यूनिवर्सिटी किस लिये कायम हुई थी, उन उद्देश्यों में सफल हुई है या नहीं और मैं मंत्री जो से जानना चाहता हूँ कि जवाहर लाल नेहरू यूनिवर्सिटी ऐसा कौन सा कमाल का काम करती है जो दिल्ली विश्वविद्यालय जैसे सामान्य विश्वविद्यालय में नहीं हो सकता है । इस लिये मैं कहना चाहूंगा कि यह जो सफेद हाथी जे० एन० यू० फाइन स्टार विश्वविद्यालय बगा है आप या तो इसको बन्द कीजिये या इसको सामान्य विश्वविद्यालय बनाइये वहां पर अध्यापक बड़ी तादात में हैं और विद्यार्थी कम तथा पैसा सबसे ज्यादा है । मैं जवाहर लाल नेहरू विश्वविद्यालय के बारे में निवेदन करना चाहता हूँ कि 191 एम० पीज ने जो लिखकर आपको आरोप पत्र दिया है, उन पर आप जांच बैठाइये कि जवाहर लाल नेहरू विश्व-विद्यालय किस तरह से चल रहा है । इसके अलावा, मान्यवर, अलीगढ़ मुसलिम यूनिवर्सिटी का मामला है । बनारस हिंदू यूनिवर्सिटी जिसमें गरीबों के बच्चे पढ़ते हैं, पूर्वी उत्तर प्रदेश के, आज तक आप उसके लिए कोई एक्ट नहीं लाए है, कोर्ट की एकमी-क्यूटिव का कोई चुनाव नहीं होता है । वाइस-चांसलर अक्सर कोई, किसी न किसी

[श्री सत्यपाल मलिक]

आई० ए० एस० अफसर को आप इधर-उधर बिठा देते हैं। कुल मिला कर यह सारे विश्वविद्यालय बर्बाद हो रहे हैं।

मेरा निवेदन सिर्फ यह है कि इंग्लैंड में जब बड़ी लड़ाई हो रही थी, तो इंग्लैंड ने अपने बजट की हर मद में कटौती की। जब शिक्षा में कटौती का सवाल आया, तो ब्रिटेन के प्रधान मंत्री ने कहा था कि पुल टूटेंगे, तो दुबारा बन सकते हैं, मकान तहस-नहस हो जाएंगे, दुबारा बनाए जा सकते हैं, सड़कें दुबारा बनाई जा सकती हैं, लेकिन अगर नई पीढ़ी के ऊपर खर्चा नहीं हुआ, नई पीढ़ी का सही निर्माण नहीं हुआ, तो पूरी जनरेशन की दुबारा तामीर नहीं की जा सकती है।

तो मैं निवेदन करना चाहता हूँ कि जो आपके सारे—कुल मिलाकर के तो सारे देश में, चाहे बिहार हो, उत्तर प्रदेश हो, जिस तरह से विश्वविद्यालयों में जातिवाद, अवसरवाद, भ्रष्टाचार है, विद्यार्थियों में आदर्शहीनता, लक्ष्यहीनता बढ़ रही है, कुल मिला कर तो सारी शिक्षा की व्यवस्था को बदलना चाहिए। लेकिन आज के मुहों पर मैं कहना चाहता हूँ कि केन्द्रीय विश्वविद्यालय के प्रचलन का जो मामला है, उसमें आप कोई न कोई इन्कवायरी कमेटी बिठाइये।

मान्यवर, अब मैं तीन सवाल एक मिनट में करके खत्म करता हूँ। मैं माननीय मंत्री जी से जानना चाहता हूँ कि क्या सरकार शिक्षा व्यवस्था में परिवर्तन के लिए कोई आयोग बिठा करके पूरी तबदीली का कोई फैसला लेगी। यह नम्बर एक सवाल है, क्योंकि इसकी जरूरत है। आप सब बोलते हैं—(व्यवधान)

**श्री उपसभापति :** आप व्याख्या मत करिए, सवाल पूछिये।

**श्री सत्यपाल मलिक :** मेरा दूसरा प्रश्न यह है कि क्या केन्द्रीय सरकार अध्यापकों और कर्मचारियों की सेवा शर्तों के लिए दिल्ली विश्वविद्यालय एक्ट और बाकी विश्वविद्यालयों के जो एक्ट हैं, उनमें तबदीली करेगी और ऐसे भी तबदीली करेगी जिसमें गर्वनिंग बोडी की ताकत कम करके, विश्वविद्यालय की ताकत बढ़े।

मेरा तीसरा प्रश्न यह है कि क्या सरकार जवाहरलाल नेहरू युनिवर्सिटी में भ्रष्टाचार की जो सबूत के साथ शिकायत है 161 संसद सदस्यों की, उस शिकायत के आधार पर कोई इन्कवायरी कमीशन बिठाएगी?

**श्री मलिकार्जुन :** मान्यवर, मैं माननीय सदस्य के एक विषय से सम्पूर्ण तरीके से संबंधित हूँ, और वह है अध्यापक और विद्यार्थी के संबंध के बारे में। मुझे कुछ ऐसे, माननीय सदस्य जब इस बात को लाए हैं, तो मुझे कुछ याद आया, आपकी परमिशन हो, तो कहूँगा—

सहनाववतु,

सहनौभुनक्तु,

सीह्वीर्यम् करवावहे,

तेजस्विना वदीतमस्तु,

मावद्विषावहे।

दी वरी अमैस आफ इट—यह भारतवर्ष है, भारत के चरित्र के बारे में मुझे कुछ कहना नहीं है।

एक विद्यार्थी सुबह जैसे उठते ही भगवान की प्रार्थना करता था—हे भगवान मैं विद्यार्थी हूँ, मेरा गुरु है। हे भगवान मुझे यह शक्ति दी जाए कि जो मेरे गुरु जो बात मुझे बोलते हैं, मुझे शक्ति उतनी दी जाए कि मैं उसको समझूँ।

हे भगवान, मेरे बीच में, मेरे गुरु के बीच में उस ज्ञान को प्राप्त करने के समय से कोई अपात्र न हो।

हे भगवान, मेरे गुरु को भी यह कृपा करें कि जितना ज्ञान उनमें है, उस ज्ञान को वे मुझे दें।

हे भगवान, यह समझने के लिए, मुझे शक्ति दें, मुझे तेजस्व दें, मुझे औजस्व दें।

तो भारतवर्ष की यह परम्परा रही है। अध्यापक-विद्यार्थी के संबंध में सभी एक है।

अब, मान्यवर, जैसे चरित्र चलते रहे, युग-युग में परिवर्तन कई ढंग से होते रहे। मगर आज की परिस्थिति यह बनी हुई है, आज तो हम भूल जाते हैं। एक विद्यार्थी को उनके माता-पिता सौ रुपया कैसे होस्टल की फीस देते हैं। आज तो होस्टल के भी पैसे बढ़ गए हैं, 200 रुपए, वे अपने आप को गिरवी रखते हैं अपने आपकी कुछ पक्काई न करते हुए। मेरा यह पुत्र है, यह पढ़ा-लिखा हो, ज्ञान प्राप्त करे, देश की सेवा करे, यह मेरे कुटुम्ब की रक्षा करे, इस तरह से सोचने का यह भारतवर्ष देश हो। मान्यवर, इस विषय पर सभी लोगों को गंभीरता से सोचना चाहिए। इस विषय में कोई किसी किस्म का दोष किसी का नहीं है, कोई पार्टी का नहीं है। यह जो विद्यार्थी है, आज की जो उसकी पीढ़ी है, जैसा माननीय सदस्य ने बताया कि इस पीढ़ी की शक्ति पर इस देश का निर्माण होना है और एक चीज—मैं ज्यादा समय ले रहा हूँ तो माफी चाहता हूँ—मुझे याद आ रहा है मान्यवर, पं० मोतीलाल नेहरू जी ने, जब वे प्रेसीडेंट थे, और जब प्रेसीडेंटशिप वे जवाहरलाल नेहरू को हँड-ओवर कर रहे थे, वे पारसी में कुछ बोले हैं, मुझे वह याद नहीं आ रहा है, उसका मतलब यही था कि जो पिता न करे वह पुत्र करे, यानी जो मैं नहीं किया हूँ वह तुम करो यह बोला था। यह है परंपरा...

श्री शिव चन्द्र झा (बिहार) : जब मोतीलाल विद्यार्थी थे तब क्या करते थे... (व्यवधान)

श्री सभापति : आप बोलने दीजिए उनको कृपा करके।

श्री मल्लिकार्जुन : शिवचन्द्र झा जी तो यही वस...

श्री उपसभापति : टोकाटोकी करके खुश हो जाते हैं।

श्री मल्लिकार्जुन : तो वह परंपरा रही। जिस ढंग से माननीय सदस्य दिल्ली विश्व-विद्यालय के और केन्द्रीय विद्यालय के अध्यापकों के बारे में पूछ रहे थे स्टेट्युटरी सिक्कोरिटी के बारे में, तो विश्वविद्यालय ने रिकमंड किया है सैक्शन 44 दिल्ली युनिवर्सिटी ऐक्ट को अमेंड करना है। चाहे कोई अध्यापक के संबंध में हो, कर्मचारी के संबंध में हो या विद्यार्थी के बारे में हो, कोई यह नहीं चाहता कि शिक्षा ठीक ढंग से न दी जाए; सभी लोग चाहते हैं ठीक ढंग से हो। इसमें सहयोग की बहुत आवश्यकता है। मैं विश्वास करता हूँ कि इस हाऊस के पूरे सैक्शन के लोग जितना सहयोग दे सकते हैं वह देंगे...

श्री सत्यापाल मलिक : मेरे स्पेसिफिक प्रश्न थे। मान्यवर, ऐसे नहीं चलता कार्लिंग अटेंशन में... (व्यवधान)... सेवा शर्तों के बारे में।

श्री उपसभापति : वह उन्होंने कह दिया, सैक्शन 40 में संशोधन के लिए लिखा है।

श्री मल्लिकार्जुन : मान्यवर, उन शर्तों के बारे में भी मैं बतला देता हूँ। नंबर 1, कोई कमेटी हम नहीं बनाएंगे जो पूरी युनिवर्सिटी के बारे में देखने जाए। नंबर 2, जे० एन० यू० के अष्टाचार के बारे में झा कमेटी बनायी गई थी उसने जो रिपोर्टें तैयार की वह एग्जामिन होगी।

श्री उपसभापति कमोशन और कमेटी  
तो बहुत सी बन चुकी है, फिर क्या बनेंगी।  
मिस्टर नन्दा ।

**SHRI NARASINGHA PRASAD NANDA** (Orissa). Sir, the seriousness the Government attaches to education can at once be found from the fact that we do not have a Minister of Cabinet rank to manage the Ministry of Education; and for today's Calling Attention the Government thought it wise to get it answered by Mr. Mallikarjun who happens to be the deputy of Mrs. Sheila Kaul, though this is no aspersion on Mr. Mallikarjun. I am quite happy that the hon. Minister referred to the situation that prevails today. Sir, what is happening in the society today is also reflected in the university life, amongst the teachers and amongst the students. The teachers and the students look to some ideal, some goal, to enthuse them to work in that direction with some sense of purpose. It appears, Sir, that the present unrest, both amongst the teachers and the students in the universities has been because of the prevailing situation in the society for which all of us are responsible, particularly, Sir, those who are leading the country and are sermonising the teachers from other platforms though they themselves suffer from several other weaknesses. I am not describing those weaknesses.

You will kindly remember that such a tall and eminent person like Dr. Radhakrishnan was the head of one commission on university education. Dr. Radhakrishnan and his Commission went round the whole country and met the university teachers and students and various other persons interested and connected with the university education. They made certain recommendations. The whole report of the Radhakrishnan Commission has been consigned to the National Archives. Then, Sir, the Kothari Commission also made certain recommenda-

tions on the system of university education. We do not find any seriousness on the part of the Government to take into serious consideration the recommendations made by those important Commissions. Whenever, such a situation arises and becomes very hot for the Government, then, the Government sets up a committee as if it is setting up an umbrella to pass over the storm.

The statement does not reveal the seriousness that is required to meet the problem of the teachers and the students and the problem of the university education posed today. You must have come across a news item recently about an episode in the Kerala State where students securing zero marks in several subjects were admitted to the Medical Faculty. Similar instances are occurring in many places. Therefore, Sir, I would like to know from the hon. Minister, because we cannot go on discussing every university, the unrest prevailing in every university,...

**MR. DEPUTY CHAIRMAN:** It is all known to everybody.

**SHRI NARASINGHA PRASAD NANDA:** We will presume. Since you are in the Chair, we presume that everybody knows it.

**MR. DEPUTY CHAIRMAN:** You put your questions.

**SHRI NARASINGHA PRASAD NANDA:** We must presume that everything is known to everybody so long as you are in the Chair.

**MR. DEPUTY CHAIRMAN:** So long as you are speaking.

**SHRI NARASINGHA PRASAD NANDA:** Let us take it both ways.

**MR. DEPUTY CHAIRMAN:** That is all right.

**SHRI NARASINGHA PRASAD NANDA:** When you are in the Chair and I am speaking, we may presume that everything is known to everybody.

MR. DEPUTY CHAIRMAN: Yes.

SHRI NARASINGHA PRASAD NANDA: Sir, I would like to know particularly, as asked in the first question that was put by Mr. Malik, whether the Government is seriously considering setting up of a committee of eminent educationists of this country to go into this entire question of the university education and the problem of the unrest of the teachers and the students. Sir, the Radhakrishnan Commission was appointed long back, 30 years ago, and that report, as I told you, has already been consigned to the National Archives.

MR. DEPUTY CHAIRMAN: The library.

SHRI NARASINGHA PRASAD NANDA: Of course, the library also.

My second question is about the Jawaharlal Nehru University, Sir. My opinion is somewhat different from the opinion expressed by Mr. Malik. The University was contemplated as a research-oriented institute. The University does not admit all kinds of students, but it does admit students who are research-oriented, who are prepared to go into the original work and create original work. It means it encourages more of creativity in various fields of education than imparting regular, routine education in it. Of course, there are certain defects, certain irregularities. That can always be gone into by the university authorities. But while, on the one hand, we plead for the autonomy of the universities, to ask for interference by the executive or by the administration, on the other, in the internal administration of the universities would not be a healthy precedent in this country. So keeping in view the basic principle which we have accepted in this country, of preserving the autonomous character of the universities and their internal functioning, if any irregularity is found, then within the university regulations, that can be gone into. But the JUN

itself was conceived as a specialised type of university where it was expected that the students coming out of that university would be more concerned with creative work, more concerned with original work, with research work, than with the routine education that is being imparted in the universities. Therefore, Sir, I have only one question to ask whether they are prepared to constitute a committee to go into the entire range of the question of university education, the problem of the university teachers and the problem of the university students. There is unrest, as admitted by the Minister himself, but that is mostly because of the social conditions now prevailing, which is being reflected in the universities.

SHRI MALLIKARJUN: Sir, I have already informed the House that the Government is not contemplating to set up any committee to go abruptly into the various aspects of the functioning of the universities. So far as the Jawaharlal Nehru University is concerned, it is a wrong notion that the executive interferes with the functioning of the university. The universities are autonomous.

SHRI NARASINGHA PRASAD NANDA: Who said it? I never said it.

SHRI MALLIKARJUN: Now you have mentioned the executive... (Interruptions)

MR. DEPUTY CHAIRMAN: He says that there should not be so much interference. Mr. Malik wanted it. He said it should not be there. He does not want it.

SHRI MALLIKARJUN: Whatever it is.....

SHRI NARASINGHA PRASAD NANDA: He should not misquote me. I said something else.

MR. DEPUTY CHAIRMAN: He does not want interference.

**SHRI MALLIKARJUN:** The Government does not interfere in the autonomous functioning of the universities.

**MR. DEPUTY CHAIRMAN:** Shri Jaswant Singh.

**श्री जसवंत सिंह (राजस्थान) :** मान्यवर, मसला तो बहुत बड़ा है। इसमें बनारस हिन्दू यूनिवर्सिटी भी है, अलोगढ़ भी है, नार्थ-ईस्ट की यूनिवर्सिटीज भी आ जाती हैं और यह सब, दो तीन मिनट आप देंगे, उसमें मैं कह नहीं सकता। इसलिए आप कहें कि मैं बैठ जाऊं उससे पहले ही अपनी बात कह दूँ।

**श्री उपसभापति :** सम-अप करके सवाल पूछ लीजिए।

**श्री जसवंत सिंह :** सम-अप करके ही पूछ रहा हूँ। बुनियादी बात यह है कि कोयले की दलाली आप भी करते हैं, हम भी करते हैं और कोयले की दलाली में हाथ काले होंगे, वह बच नहीं सकते।

**एक माननीय सदस्य :** मुंह भी काला।

**श्री जसवंत सिंह :** मुंह तो कहां काला होगा, जिसका होगा यह कहना तो ठीक नहीं है, हाथ ही तक बात रहे तो अच्छा होगा। तो आज स्टूडेंट्स को कहना कि स्टूडेंट्स में क्या हो रहा है, उस होने के लिए हमको भी अपने भीतर देखना है। जब हम अपना नहीं देखेंगे तो दूसरों को, स्टूडेंट्स को कहना उचित नहीं लगता क्योंकि वे भी तो समाज के ही अंग हैं, वह बाहर के नहीं हैं।

There is a very beautiful saying by an eminent educationist which I will take the liberty of quoting in this House:

"There is far too much politics in education and there is far too little education in politics." Therefore, if we were to educate ourselves, perhaps we will cure the entire ill that is afflicting the world of education.

मैं दो तीन सवाल पूछना चाहता हूँ और सवाल पूछने से पहले एक बयान दो ही मिनट में पढ़ लेता हूँ।

"12 दिसम्बर की घटना है। वहां एक नरूला रेस्टोरेंट है। 11.30 बजे छात्राएं आईसक्रीम और काफी पीकर आ रही थीं। जे० एन० यू० का एक बस स्टैंड है, जहां बस नं० 602 रुकती है। उस बस से 6 लड़के उतरे। उसी रास्ते से छात्राएं अन्दर के कैम्पस में जा रही थीं। बस स्टैंड से आगे जे० एन० यू० का कैम्पस है। उसमें लाइट नहीं है। बाउन्डरी गेट पर सेक्यूरिटी का इन्तजाम होता है, पर उस वक्त कोई नहीं था। ये लड़के उन लड़कियों को फाली करने लगे, अंधेरे को देखकर। बृहत्चेलानी, जर्नलिस्ट, ए० पी० एसोसिएशन प्रेस, जे० एन० यू० का छात्र रहा है तथा अभी पी० एच०डी० कर रहा है, जे० एन० यू० में। इसने देखा कि ये लड़के लड़कियों को छेड़ रहे हैं। इसने भी उनका पीछा किया। यह लगभग 50 गज की दूरी पर था। यह भी कैम्पस के अन्दर पहुंच गया। लड़कियां और लड़के भी कैम्पस में पहुंच चुके थे। वहां एक पहाड़ी जैसी जगह है। उसको क्रीस करने पर गंगा होस्टल है, जहां लड़के रहते हैं। वहां एक लड़के ने एक लड़की को पकड़ा तथा उसके कपड़े भी फाड़ दिए। बृहत्चेलानी छुड़ाने को भागा, तो दो ने तो लड़की को पकड़

लिया और बाँको ब्रह्मचेलानी को मारने के लिए आ गए तथा नीचे गिराकर मारना शुरू कर दिया। उनमें से दो लड़कियों ने भागकर चिल्लाना शुरू कर दिया। गंगा होस्टल से लड़के आ गये। ये 6 लड़के भाग खड़े हुए। बाउन्डरी की दीवार से 5 तो निकल गये। एक रह गया, जिसका नाम अजित चौधरी है। इसको लड़कों ने पकड़ लिया तथा पीटा भी। पहिचान से निकला कि यह लड़का श्री दरयावर्माह, इन्स्पेक्टर विजिलेन्स का पुत्र है। दिल्ली पुलिस ने अजित को बचाने के लिए ब्रह्मचेलानी पर कहानी बनायी। श्री वनवन्तर्मह, डी० मो० पी० साउथ जिला उसने केस की इन्क्वायरी विजिलेन्स डिपार्टमेंट को सौंप दी, जिसके इन्स्पेक्टर चौधरी दरयावर्माह हैं। चार दिन तक कोई पूछताछ करने नहीं आया।”

मैं मंत्री महोदय से जानना चाहता हूँ कि वह इस बारे में क्या कर रहे हैं? पिछले 6 महीनों में दिल्ली यूनिवर्सिटी में कितनी बार टियर गैस का इस्तेमाल हुआ और किन कारणों से हुआ? दूसरा सवाल यह है कि पिछले 6 महीनों में दिल्ली यूनिवर्सिटी में कितने केसेज वायलेंस के हुये? क्या आप उनसे चिंतित हैं और अगर हैं तो उसके लिए क्या करने जा रहे हैं? पिछले 6 महीनों में कितने केसेज छात्र-छात्राओं के ट्रांसपोर्ट की असुविधा को लेकर हुये, डी० टी० सी० को लेकर हुये? उनके बारे में आप क्या करने जा रहे हैं? अनफेयर मार्किंग का सवाल नहीं उठता है यहाँ नहीं उठाऊंगा। मोलेस्टेशन जो जे० एन० यू० में हुये उससे तमाम लगी हुई बातें उठती हैं। वे इन दिनों दब गई हैं। इस बारे में आप क्या करने जा रहे हैं वह भी आप बता दें। आपने मुझे टोका नहीं इसलिए बहुत-बहुत धन्यवाद।

**श्री मल्लिकार्जुन :** मान्यवर, पिछले 6 महीनों में एक समय पर 500 विद्यार्थी वाइस चांसलर के आफिस पर पहुँचे। उनमें से 100 लड़कों ने अन्दर जाकर काफी तोड़-फोड़ की। काफी समझाने के बाद भी वे नहीं माने तो पुलिस बुलाई गई। उसके बाद टियर गैस चल सकी। दो-तीन पुलिस वालों को चोट आयी। विद्यार्थियों और अध्यापकों असन्तोष के क्या कारण हैं यह पता लगाना बहुत आवश्यक है। सरकार को नागरिकों को भी समझाना बहुत आवश्यक है। जब तक वे नहीं सुधरेंगे तक तक समाज को सुधारना असंभव है। मान्यवर, जवाहरलाल नेहरू यूनिवर्सिटी में 12 दिसम्बर की घटना का माननाय सदस्य ने जिक्र किया। जो मेरे पास प्रस्तुत सूचना है उनमें, जो आपने पूछा है उस बारे में सूचना नहीं है। इसलिए मैं नहीं बता सकता। इस पर जब आप लिखित रूप में देंगे तो मैं बता दूंगा सकूंगा।

**श्री उपसभापति :** इसकी जांच करके आप रिपोर्ट भेज दीजिए।

**श्रीमती हामिदा हबीबुल्लाह (उत्तर प्रदेश) :** जैसा हमारे मिनिस्टर साहब ने खुद ही अपनी स्टेटमेंट में फर्माया था कि हमारे अध्यापकों और हमारे स्टूडेंटों को तकलीफें हैं जिनको दूर करना हमारा फर्ज है। अभी सत्यपाल मलिक साहब ने और दूसरे आनरेबल मेम्बरो ने भी कहा कि उनको घर नहीं मिल रहे हैं, तनखाहें कम हैं और बहुत सी परेशानियाँ हैं। उन परेशानियों को दूर करना भी सरकार का फर्ज है।

पहली बात मैं यह कहना चाहती हूँ कि दिल्ली यूनिवर्सिटी में और दूसरी

[श्रीमती हामिदा हबीबुल्ला]

यूनिवर्सिटीज में जो गड़बड़ होती है उसके बाबत आज आप यहां पर कॉलिंग अटेंशन नोटिस लाए हैं। उसके बाबत तो आपने खुद ही बहुत सारे जवाब दे दिए हैं। श्री मत्यपाल मलिक जी ने कहा कि इसमें बहुत कुछ पोलिटिक्स जुड़ा हुआ है, यह जेनयुन मांगों की बिना पर नहीं है। इसमें बहुत-सी पोलिटिक्स जुड़ी हुई है। उनसे भी आगे बढ़ कर श्री जसवन्त सिंह साहव ने उसको क्लीयर कर दिया है।

There is far too much politics in education, but too little education in politics.

यह शर्म और बड़े अफसोस की बात है कि हमारी यूनिवर्सिटीज जो हमारे मस्जिद हैं, मंदिर हैं, गढ़द्वारे और गिर्जे हैं, जिनमें इंसान को इंसानियत सिखाई जानी है, सिखाने वाले टीचर्स होते हैं और सीखने वाले स्टूडेंट्स होते हैं, जो हमारे देश की और सारी दुनिया की एक खास जगह होती हैं, जिनको इतना ऊंचा दर्जा दिया जाता है, उस जगह पर गड़बड़ी होती है। यह गड़बड़ियां इसलिए हो रही हैं कि उनके अन्दर सियासत आ गई है। कोई एक पोलिटिकल पार्टी नहीं आ रही है, बल्कि हर तरफ से सियासत है। कहीं पर परसनल सियासत है, कहीं पर किसी को प्रोमोशन नहीं मिलता है, कहीं पर कोई ग्रुप की मुखालफत करता है, कोई वाईस-चांसलर को हटाना चाहता है और पर दूसरी पर बात है। मैं यह बात बहुत जिम्मेदारी से कह रही हूँ। मैं यूनिवर्सिटी एक्जीक्यूटिव कमेटी की बहुत सालों तक मेम्बर रही हूँ और इस बात की स्टडी करती रही हूँ। चूँकि यह बहुत अहम मसला है और इसका संबंध हमारी नई जेनरेशन से है, इसलिए इसको देख कर कभी-कभी बहुत परेशानी होती है

वे लोग जो कालेजों और यूनिवर्सिटीज में गड़बड़ी करते हैं, मैं यह कहूँगी कि वे एन्टी नेशनल हैं, वे यहां पर पोलिटिक्स लेकर आते हैं। मैं उनको कहूँगी कि देश विरोधी हैं, एन्टी नेशनल हैं, वे देश को तबाह करने की कोशिश करते हैं। मुझे याद है, मैं लखनऊ यूनिवर्सिटी की बात कर रही हूँ...। (व्यवधान)।

**श्री उपसभापति :** यह सेन्ट्रल यूनिवर्सिटी है। इसमें लखनऊ यूनिवर्सिटी की बात नहीं है।

**श्रीमती हामिदा हबीबुल्लाह :** मैं एक मिसाल दे रही हूँ। उस वक्त कुछ लोग ऐसे थे जो उस गवर्नमेंट को हटाना चाहते थे। उन्होंने यूनिवर्सिटी में आग लगा दी और वह गवर्नमेंट हटा दी गई। मैं यह कहना चाहती हूँ कि क्या उन लोगों ने कभी सोचा है कि वे लोगों की जिन्दगी तबाह कर रहे हैं और कितने ही बच्चों की तालीम को बरबाद कर रहे हैं? हमारे मुल्क में ऐसे भी खानदान थे जिन्होंने सौ-सौ रुपयों की तनख्वाह में अपने बच्चों को पढ़ाया। आज मैं देख रही हूँ कि दिल्ली यूनिवर्सिटी में गड़बड़ी हो रही है। इसमें चन्द लोग हैं, चन्द टीचर्स हैं और चन्द और थोड़ी तादाद में स्टूडेंट्स हैं जो खुद गड़बड़ी करते हैं और सबके लिए परेशानी मचा देते हैं। जब गड़बड़ी होती है तो पुलिस आती है। आप जानते हैं कि पुलिस अभी आती है जब कोई गड़बड़ी होती है। लेकिन ये लोग आन्दोलन खड़ा कर देते हैं कि पुलिस आयी है, इसलिए गड़बड़ी हो रही है। इन सब चीजों को देख कर ख्याल आता है कि कभी खुद पर और कभी हालत पर रोना आया, बात निकली तो हर बात पर रोना आया। हमें यह देखना

है कि ये चीजें कैसे रोकी जायें। मैं अपने टीचरों और स्टूडेंट्स से अपील करती हूँ कि वे अपनी मांगों को जरूर मांगें, यह मुल्क आपका है और गवर्नमेंट आपकी है, यह गवर्नमेंट आपकी मां-बाप है, यह पूरी तरह से आपकी देखभाल करेगी। लेकिन मांगों को मनवाने के लिए अगर आप यूनिवर्सिटी की लाइब्रेरी को जलाते हैं तो आप लाखों लोगों की जिन्दगी को तबाह करते हैं। आप लोग खुद इसको सोचिए, समझिये, आपके सिर पर इस मुल्क को बनाने की बहुत बड़ी जिम्मेदारी है, इस मुल्क की वागडोर आपके हाथ में है। आज अगर हमारे लड़के हमारी लड़कियों से बद्मीजी करते हैं तो यह कहाँ की इंसानियत है? यह जिम्मेदारी आप लोगों पर है कि आप लड़कों को कैसी तालीम देते हैं। लड़के लड़कियों के साथ बद्मीजी करें, यह आपकी जिम्मेदारी है, गवर्नमेंट की नहीं है। हमें देखना चाहिये कि हमारे घरों का वातावरण कैसा है और हमें अपने घर के वातावरण को ठीक करना चाहिये। कुछ लोगों को हंगामा करने का शौक होता है और वे लोग यूनिवर्सिटी में मौजूद होते हैं। एक हंगामे से मौकूल है घर की रौनक, नायले गर्द ही सही, नगमाये शादी न सही। इस तरह से कुछ लोग यूनिवर्सिटीज में गड़बड़ी करते हैं। उन लोगों को ऐसा करने से रोका जाना चाहिये। मुल्क के साथ पूरी तरह से कोआपरेट करके हमारे बच्चों को बेहतरीन से बेहतरीन तालीम मिलनी चाहिये और टीचर्स को मुल्क की बेहतरीन से बेहतरीन सर्विस करनी चाहिये ताकि हमारा मुल्क आगे बढ़ सके और हम और आप जिन्दा रह सकें।

MR. DEPUTY CHAIRMAN. The honourable Minister may kindly take

note of her observations. Mr. Minister, I hope you have got her observations.

SHRI MALLIKARJUN: I have got her observations. But there is only one point which I would like to mention.

MR. DEPUTY CHAIRMAN: But her observations should be taken care of.

SHRI MALLIKARJUN: I will take care of all the observations, the total observation, that she made. But there is only one point which I would like to mention. So far as the housing problem of the teachers of the Universities is concerned, the University Grants Commission has appointed a Committee to go into it and the University Grants Commission and the Government are much concerned about the welfare of the University teachers.

MR. DEPUTY CHAIRMAN: Yes, Mr. Gopalsamy.

SHRI V. GOPALSAMY (Tamil Nadu): Sir, the honourable Minister has not given any satisfactory answer to the question as to why the *ad hoc* appointments were made. What was the reason for which 38 appointments were made without any advertisement, without any interview? Sir, on the 18th December I had put this question and it was a Starred Question and I got a reply from the Minister. They have not even tried to justify the appointments. We cannot find fault with the students. The students force is a potential force and it can be channelised in the proper direction. Then, Sir, why are the students agitating in the Jawaharlal Nehru University which was set up as a national model? But that has collapsed now. They have mentioned about the JNU Review Committee and that Committee itself has come to the conclusion that "it is convinced that it is not possible for it to perform the task assigned to it in the prevailing environment characterised by indifference, lack of concern

[Shri V. Gopalsamy]

and apathy". This is how the Jawaharlal Nehru University has become the cesspool of corruption, nepotism and *ad hocism*.

MR. DEPUTY CHAIRMAN: That is being inquired into.

SHRI V. GOPALSAMY: Kindly permit me to put my question, Sir, because this is a serious matter. I am not preaching any morals here. I have come her to put specific questions.

MR. DEPUTY-CHAIRMAN: You probably did not hear him. Don't repeat the same thing. I am just reminding you that the Minister has already replied that on the basis of the memorandum an inquiry has been ordered. That is all.

SHRI V. GOPALSAMY: This is the conclusion to which the Committee has come and you are talking about the Minister. I was quoting from the findings of the Review Committee. The Committee has come to the conclusion that it is not possible for it to perform the task assigned to it! Sir, in the Library, in the Jawaharlal Nehru University, a lot of things are happening. You must know what is happening there. Many books have been stolen. A 9-storey building was to be constructed, but only one storey has been completed and that is also leaking. The contractor to whom the contract was given is a contractor blacklisted by the DDA and he has run away with steel worth two lakhs of rupees. This is the specific allegation made by the students themselves. The students cannot keep their eyes shut when such things are happening there. If there is a regular executive council, consisting of the student representatives and also the karamcharis and also the faculty teachers, then these students may not indulge in these activities. Sir, just see the photograph which I am having. You will see from this in what condition the books are kept in the JNU Library. They are kept in a heap as if they are in a dustbin. A lot of such things are happening in the Jawaharlal

Nehru University. The JNU was supposed to be a national model and for the regional model, the North-Eastern University was set up. You know what happened there recently. The acting Vice-Chancellor was shot dead when he was going to bed. There were warring camps, factions, among the students and among the faculty member also and serious things were going on there. For even trivial things they have to come to Delhi to get decisions. Had they convened a meeting of the Peace Committee consisting of all the groups, perhaps this ghastly incident would not have taken place. I am very sorry to point out this. The murder of the acting Vice-Chancellor is a black spot in the history of education. Why are these things happening? There should not be *ad hocism*, there must be permanent Vice-Chancellors and there should be permanent executive councils. These appointments were made when Mr. G. Parthasarathi was the Vice-Chancellor. During his tenure these appointments were made.

MR. DEPUTY CHAIRMAN: In which year?

SHRI V. GOPALSAMY: When Mr. Parthasarathi was the Vice-Chancellor.

MR. DEPUTY CHAIRMAN: That was a long time ago.

SHRI V. GOPALSAMY: He started the whole thing.

MR. DEPUTY CHAIRMAN: It is a very very old case. You cite some new examples.

SHRI V. GOPALSAMY: The students come to study there. But they start agitations. For what reasons? This is a phenomenon of our country. It is a global phenomenon. Everywhere it is taking place. For what reason are they indulging in these activities? Something is going wrong before their eyes.

Then, Sir, I would also like to draw the attention of the Minister to another thing. Let the Faculty Members take interest in politics, but outside. But they are bringing in

politics and their political ideology and injecting it among the students. The whole trouble starts there. I do not want to mention any political party.

MR. DEPUTY CHAIRMAN: Don't mention.

SHRI V. GOPALSAMY: Faculty Members of the Universities are trying to put their doctrines and ideologies among the students and in the curriculum. This is a serious problem. I would like to know from the hon. Minister whether there will be an all-party committee set up to probe into the affair of the Jawaharlal Nehru University and when a full-stop can be put to this *ad hocism*.

SHRI MALLIKARJUN: Sir, there is no question of forming an all-party committee to go into the various aspects of the functioning of the Delhi University. Sir, as the hon. Minister has expressed his concern, Government also expresses its concern over the functional integrity of the Delhi University which is a model University as he knows. The new Vice-Chancellor has taken over. He is taking certain administrative steps in order to see and reduce such malpractices, so on and so forth. So far as *ad hocism* is concerned, the present Vice-Chancellor has taken a decision that there will be no more *ad hoc* appointments, whether on the economic or non-economic side, so that it will reduce it. Apart from that, there are various steps which the present Vice-Chancellor is taking.

SHRI V. GOPALSAMY: One question he has not answered, whether the Executive Councils will be set up in a democratic form, giving representation to Faculty members and also the students and the 'karamcharis'.

MR. DEPUTY CHAIRMAN: It will be done.

SHRI MALLIKARJUN: The Delhi University has got an Executive Council. And there is nothing new at this juncture to go into that question.

SHRI SANTOSH MITRA (West Bengal): Mr. Deputy Chairman, Sir. I would like to make some observations regarding the crisis which has been created in the Delhi University and its affiliated colleges. Since the 10th December, the University and all its affiliated colleges have come to a standstill condition because of the agitation of the teachers and also the 'karamcharis'. Teachers strike has been ended but the 'karamcharis' strike is going on. So the colleges have been closed. About their demand, some hon. Members have mentioned. I want to say something about Tularam College of which Rao Birendra Singh is the Chairman. In that college the teachers and non-teaching employees are going without salaries for 13 months and the land obtained from the DDA has not been transferred to the Government thereby violating the University stipulations. They are disturbing the minds of teachers and the security of their service. The services of one teacher, Asha Bhargava, a lecturer in the Institute of Home Economics, have been terminated. Another teacher, O. P. Dogra, is being refused re-employment on purely extraneous grounds.

MR. DEPUTY CHAIRMAN: This is an internal matter.

SHRI SANTOSH MITRA: Teachers are feeling insecure. Demonstration of the University Acts and governance of the affiliated colleges are necessary. Sir, in the University Council there are 20 members, and out of 20, only 2 teachers' representatives are there. I may mention that the Left Front Government in West Bengal has passed the Calcutta University Act, in which a provision has been made for representatives of students, 'karamcharis' and affiliated college teachers, as also post-graduate teachers. Altogether this body has 40 Members. It has six undergraduate college teachers six post graduate college teachers and one student and one karamchari representative have also been taken in I appeal to the Government to amend

[Shri Santosh Mitra]

the University Act for democratising it and for making adequate representation of the teachers, karamcharis and students. I want to make out two more points. Regarding medical facilities there are certain provisions which are uphelpful for the teachers. These should be modified to make it suitable for the teachers. Housing problem has been raised. I understand that only 20 per cent of the teachers are provided with accommodation. More accommodation should be made available for the teachers.

Regarding the karamcharis, I want to say that the colleges have been closed and they are agitating for the fulfilment of their demands. There is one thing which is very serious. One day salary cut has been ordered because they joined the national protest on 23rd of November. At the call of the Union, about 6000 karamcharis joined the demonstration. This salary cut should be restored immediately. Also there are other demands which must be looked into. There is the question of promotion. The number of employees in each college should be provided according to the strength of the students. In some colleges, the number of employees is quite inadequate. There should also be a provision for the representation of the karamcharis in the governing body of the college. The college authorities must be prevented from taking any penal measures against the karamcharis without the approval of the university. Some Members mentioned about the question of politics. I am not going into details. May I ask the hon. Minister and the hon. Members who have mentioned this point whether they are aware of the fact that in some colleges the practical classes in science have been stopped because of shortage of chemicals and shortage of funds. There is shortage of funds because the grant is given on the basis of a schedule which was adopted 10 years ago. So, the grant which is given now

is not adequate to buy the chemicals at the present rate of high prices.

I would like to ask one more question. What steps has the U.G.C. taken to remove this discontentment and unrest from the university campus? I would also ask the hon. Minister to make arrangements for a continuous dialogue with the representatives of the students, teachers and karamcharis so that healthy conditions can be created in the campus of the universities and the colleges.

SHRI MALLIKARJUN: Let me make it very clear to this august House that there is no college which is closed down. Only today, some karamcharis entered into the Hindu College and indulged in some sort of anti-social things. That is a different matter. So far as maintenance of a continuous dialogue with the students, teachers and the karamcharis is concerned, the Vice-Chancellor and the teachers are in touch and they will be mutually discussing their problems. So far as medical facilities to the teachers and the employees are concerned, they are adequate for the teachers and others. They have also got a provision that if they are being treated outside the campus hospitals money is being reimbursed. So far as the reference to the West Bengal Government is concerned, Sir, every State Government have got their own ways and regulations of conducting their own universities, and the Government here is mainly concerned with the Central Universities.

SHRI SANTOSH MITRA: What about democratisation of the university...

MR. DEPUTY CHAIRMAN: That will be taken care of when the Bill comes.

श्री शिव चन्द्र झा : उपसभापति जी, मेरा पहला सवाल यह है कि दिल्ली यूनिवर्सिटी हो, या जवाहरलाल नेहरू यूनिवर्सिटी हो, या और कोई सेंट्रल

यूनिवर्सिटी हो, या शिक्षा का ग्राम क्षेत्र हो, इसमें जो अस्तित्व है, एजिटेशन है, किसी न किसी रूप में, क्या उसकी जड़ में यह बात नहीं है कि सरकार अब तक कोई नेशनल एजुकेशन पालिसी नहीं बना सकी है ?

यदि बना सकी है, तो वह क्या है, जग मंत्री महोदय बतायें ? नेशनल एजुकेशन पालिसी की और बातों के अलावा अकामोडेशन बगैरह-बगैरह, यह सब जो कि सैकंडरी हैं, दो बड़ी बातें हैं—फ्री एण्ड कम्पलसरी एजुकेशन—क्या आपकी शिक्षा नीति में फ्री एजुकेशन भारत के नागरिकों के लिए है। शिक्षा फ्री हो, कितनी हद तक, कहां तक है, कहां तक नहीं है, आप जग बता दें।

**श्री उपसभापति :** यह यूनिवर्सिटी का है और आप चले गए प्राइमरी एजुकेशन में। यह यूनिवर्सिटी का सवाल है। वहां फ्री कहां होगा और कहां कम्पलसरी कर रहे हैं . . . (व्यवधान)

**श्री शिव चन्द्र झा :** मैं शिक्षा नीति की कह रहा हूं। यह आप बतायें। मेरा दूसरा सवाल यह है कि कम से कम बीकर सैक्शंस के लिए तो फ्री कर दें। महिलाओं के लिए हायर स्टेडीज तक फ्री कर दें।

अब मंत्री महोदय ने गुरु के प्रति भारत की परम्परा को बताया। तो उसी परम्परा की बात है। भारत के एक गुरु ने कहा—

मुरकाग्रही चतुरो वेदा,  
कराग्रहै धर्म्म धनु,  
उभयो द्रोण सामर्थम्,  
शापादीप कि शरादधि ।

**एक माननीय सदस्य :** बाह, क्या बात है।

**श्री शिव चन्द्र झा :** मुख में चारों वेद हैं और कर में धनुष और बाण है, या तो मैं आप से तुमको भस्म कर दूंगा, नहीं तो सर से सर उड़ा दूंगा। यह आदर्श रहा है, आपके जो शिक्षक हैं, चाहे दिल्ली यूनिवर्सिटी में या जवाहरलाल नेहरू यूनिवर्सिटी में, या कहीं भी हैं, क्या आपने उनके लिए एक मापदण्ड बनाया है ?

मैं इसलिए पूछा हूं कि—बिल्कुल ताजी घटना है, चर्चे वाइस-चांसलर हों, टीचर्स हों वे कोई आदर्श से ज्यादा गाइडेड के रूप में अभी काम नहीं कर रहे हैं। वे, जिसके हाथ में मत्ता है, उसके टूल हो गये हैं। मैं वह उदाहरण देता हूं। अभी-अभी बिहार के मुख्य मंत्री की पत्नी एम० ए० का इन्तहान दे रही हैं, आप मालूम कर लीजिए . . . (व्यवधान)

**श्री उपसभापति :** वह मामला कहां उठता है। यह सेंट्रल यूनिवर्सिटी का सवाल है, बिहार यूनिवर्सिटी का नहीं है . . . (व्यवधान)

**श्री शिव चन्द्र झा :** बिहार यूनिवर्सिटी का वाइस-चांसलर खुद एयरपोर्ट पर पहुंचता है, उनको रिसीव करने के लिए . . . (व्यवधान) एस्कॉर्ट करके ले जाता है एग्जामिनेशन रूम में . . . (व्यवधान)

**श्री महेन्द्र मोहन मिश्र (बिहार) :** वह सारी बात गलत कह रहे हैं . . . (व्यवधान) वह अखबार में गलत खबर छपी है वह इस सदन का गलत ढंग से इस्तेमाल कर रहे हैं। इसको रिकार्ड नहीं किया जाये।

श्री शिव चन्द्र झा : आप इसकी जांच करा लें कि बिहार में यह बात है कि नहीं . . . (व्यवधान)

श्री महेन्द्र मोहन मिश्र : वे गलत बात बोल रहे हैं . . . (व्यवधान)

श्री शिव चन्द्र झा : यह चर्चा है। आप जांच करके बतालायें कि यह गलत है या नहीं।

श्री महेन्द्र मोहन मिश्र : ऐसी बात न बोलें जिसकी कोई सत्यता नहीं है . . . (व्यवधान)

श्री उपसभापति : अब आप अगला सवाल पूछिए।

श्री शिव चन्द्र झा : अब विद्यार्थी के बारे में यहां से पहले किसी ने पूछा है कि क्या जवाहरलाल ने आदर्श के मुताबिक जवाहरलाल नेहरू यूनिवर्सिटी चल रही है ? मंत्री जी ने जवाब देने में इवेंट किया है। जवाहरलाल नेहरू का आदर्श क्या है ? शायद इनको पता भी नहीं हो। लेकिन मैं बता देता हूँ कि जवाहरलाल का क्या आदर्श था। जवाहरलाल ने हम लोगों को जब हम विद्यार्थी थे, सिखाया—लिव डेंजरस्ली। यही हम लोगों को जवाहरलाल ने सिखाया जब वह पटना यूनिवर्सिटी में कान्फ्रेंस में भाषण देने के लिए आये थे 1946 में, तो पंडित जी ने कहा कि आप नेपोलियन बनें, आप आइंस्टाइन बनें, किसी एक फन में अव्वल होने की खाहिश रखें। तो ये आदर्श रखे थे। विद्यार्थियों पर हमें नाज है। 1942 में जो सम्पूर्ण क्रांति उन्होंने किया उस पर हमें नाज है। वह समाज को आगे बढ़ाने के काम में हमारे साथ है। लेकिन उनके मुताबिक इनकी नीति साफ नहीं है। विद्यार्थियों के तीन आदर्श होते हैं।

श्री उपसभापति : आप प्रश्न पूछ लीजिए। आदर्श आपको भी पता है, उनको भी पता है।

श्री शिव चन्द्र झा : एक स्टडी है, दूसरा एजुकेशन है, तीसरा इड्वेंचर है। जवाहरलाल नेहरू के आदर्श के अनुकूल ये हैं। . . .

श्री उपसभापति : अब समाप्त करिए। सवाल पूछिए . . .

श्री शिव चन्द्र झा : अभी मैं खत्म कर रहा हूँ। टीचर्स और विद्यार्थियों के मुताबिक आपकी क्या नीति है ? जैसा कि पाश्चात्य देशों में . . . (व्यवधान)  
उपसभापति महोदय आपने तो पढ़ा ही नहीं है, आपको पता नहीं . . .

श्री उपसभापति : मैं तो क्या पढ़ा हूँगा। आप ही तो पढ़ने वाले रहे।

श्री शिव चन्द्र झा : इसलिए जब प्रमोशन होगा, तनख्वाह बढ़ेगी, इज्जत बढ़ेगी तब कोई टीचर अच्छा रिसर्च करेगा और कांटीव्यूट करेगा। इस तरह से डिग्री देकर—मिश्रा साहब को कैसे डाक्टर की डिग्री मिली—क्या आप जानते हैं, क्या आपको पता है ? क्या रिसर्च के लिए करते हैं . . . (व्यवधान) . . .

श्री उपसभापति : मंत्री जी जवाब देंगे। आप खत्म करें।

श्री शिव चन्द्र झा : खत्म कर रहा हूँ। विद्यार्थियों का जहाँ तक सवाल है . . .

(व्यवधान)

श्री महेन्द्र मोहन मिश्र : विषय से हट कर ये खुद नीतिखिए की तरह बोल रहे हैं।

श्री उपसभापति : समय बहुत ही कम है । जहाँ तक हो बीच में न बोलिए ।

श्री शिव चन्द्र झा : आखिरी सवाल, विद्यार्थियों के मुतल्लिक है . . .

श्री उपसभापति : हाँ, और जोर से कहिए, आप जरा . . . (व्यवधान) . . .

श्री शिव चन्द्र झा : आखिरी सवाल है विद्यार्थियों के मुतल्लिक । सारे समाज में आप जोइन्ट मैनेजमेंट, कंसल्टेशन, कोआप-रेशन की बात चलायें । विद्यार्थियों का यूनिवर्सिटी संस्था चलाने में हाथ हो, जो कि पुराने कमेटी की भी रिकमेंडेशन रही वह कहाँ तक आप दिल्ली यूनिवर्सिटी जवाहरलाल यूनिवर्सिटी और दूसरे सेन्ट्रल यूनिवर्सिटी यह देश में और जगह चला रहे हैं । ये तीन सवाल मेरे हैं मंत्री महोदय से ।

SHRIMATI HAMIDA HABIBUL-  
LAH: The West Bengal University had  
suspended for four years all the elected  
bodies. (Interruptions).

श्री मल्लिकार्जुन : मान्यवर, शिव चन्द्र झा जी के अस्त्र में न बाण है, वह किनको मारते हैं ? वह न किसी को मार सकते हैं न आप दे सकते हैं । बाण से न वह मारने वाले हैं न हम मरने वाले हैं ।

माननीय सदस्य ने जो तीन सवाल पूछे हैं कि क्या टोचर्म के रिसर्च के लिए किया है, तो हर यूनिवर्सिटी में अध्यापकों के परिशोधन के वास्ते हर सहूलियत मौजूद है । अब यह कोआपरेटिव केसिस पर चलने की बात—विद्यार्थियों की कोआपरेटिव सोसायटी के जरिए यूनिवर्सिटी को चलाओं—यह जो सुझाव माननीय सदस्य ने दिया है, यह सुझाव अब क्या

बोले ? मान्यवर, मैं कुछ बोल ही नहीं सकता हूँ . . .

श्री उपसभापति : सुझाव है ।

श्री मल्लिकार्जुन : मैं इस पर कुछ नहीं बोल सकता हूँ ।

श्री शिव चन्द्र झा : हमारा सुझाव है ।

श्री मल्लिकार्जुन : अब रहा नेशनल-एजुकेशन पालिसी । अरे, यहाँ तो यूनि-वर्सिटी जो स्टेट की है वह अपनी यूनिवर्सिटी की एक पालिसी बना लेते हैं और अगर वेस्ट बंगाल के माननीय सदस्य कहें तो वहाँ के लिए वह अपनी पालिसी बनायें । इस तरह से विद्यार्थियों को विद्या प्राप्त करने का वातावरण प्रस्तुत करना चाहिये ।

श्री शिव चन्द्र झा : श्री लैंगेज फार्मूला की कोई पालिसी नहीं है । ऐसी बहुत सी बातें हैं जिनको जाहिर नहीं कर रहे हैं मंत्री जी । स्टेट का नाम लेकर मंत्री जी इवेड करते हैं जवाब को . . . (व्यवधान) . . .

MR. DEPUTY CHAIRMAN: Yes, Dr. Sarup Singh. Now, let us hear Dr. Sarup Singh. He will throw some relevant light on the subject.

DR. SARUP SINGH (Haryana): Mr. Deputy Chairman, Sir, I want to thank you because you have given me special time, as I was not one of the signatories to this Notice. Unfortunately, my enthusiasm has been greatly dimmed by what the Minister has said because the Minister does not seem to be concerned. The reply that he has given is probably the reply that he has received. I am told that he is an old student leader but he is not concerned about education, he has no sense of commitment to education. I

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was hoping that Begum Hamida Habibullah would say something but she talked more in anguish. Where does this anguish take us? (*Interruptions*).

For the last three years, Madam, I have been talking again and again that Indian politicians are determined to destroy the educational system, Indian politicians without exception; from top to bottom they can ruin this country in order to win elections. You treat every human being in this country as voter and every community as a vote bank, and everything else has disappeared from our horizon. I want to make it clear; I am not talking of one political party. Have we left anything solid? Everything is ruined. And my friend, the Minister, comes and starts reciting *ahokas*. Here is another friend; he also starts reciting *shlokas*. What is the matter with us? Have we lost all sense of reality? Are the *shlokas* going to help us?

Mr. Chavan agreed, Mr. Deputy Chairman, that the Prime Minister of India would call a meeting of the various political parties and these political parties would then discuss as to what would happen to Indian education. Unfortunately, he left the Ministry. After that, nobody has mentioned it. I want to know, Mr. Minister; it is not a political question; your party is as stupid as regards education as any other party; who is bothered about education? As long as my own son gets proper education, I am not worried or bothered. Let the University go to pieces.

Sir, the Delhi University is the best university in the country whatever you may say, and it is crumbling. What is the Government doing about it? What can the poor Vice-Chancellor do? Students have their demands; teachers have their demands; then *karmacharis* have their demands. Are

you helping Vice-Chancellors? I say, strengthen the hands of the Vice-Chancellors. Instead of strengthening the hands of the Vice-Chancellors you have weakened the Vice-Chancellors throughout the country. Vice-Chancellors today are under attack all kinds of attacks. Now tell me, what can a Vice-Chancellor do? The only thing he can do is, you can call the police. But the Police cannot run the university.

He asked a question about medical facilities. I want to know, Mr. Minister, if Nehru University teachers and *karamcharis* can be covered by the C.G.H. Scheme, why can't Delhi University people be covered by that? At one time, the argument was that there are fewer people in Nehru University, more people in Delhi University. But do you know, Delhi University is looking after the entire educational development of Delhi, with 65 to 67 colleges, 35 or more than 35 departments, about one lakh students? And yet, nobody seems to be bothered about them. Everybody asks the Vice-Chancellors. What can a Vice-Chancellor do, I want to know. Has the Government of India told the Vice-Chancellors that there will be no political interference from your side? You are the ruling party; you people have been compelling — by 'you' I mean whoever is there; when the other party was there, the same thing was happening. A Minister of the Central Cabinet, a very powerful man, went to President to report against the Vice-Chancellor. I am talking of the previous Vice-Chancellor. Same thing is happening today. All Vice-Chancellors are under fire both from the ruling party and opposition parties. Tell me, what should they do? Therefore, let us not try to talk of *shlokas* and for God's sake don't quote any *sholkas* here which have no relevance to the Call Attention motion. If nothing else, you should at least be relevant; you are not. I am sorry to say the main questions put to you have gone

completely beyond you, because you are not prepared. First time you have come to answer these questions. It is unfair on the part of the Government; the Minister of State should have been here. What is this? What do you take this House for? At one time I decided—in spite of Deputy Chairman's kind permission to me to speak—not to speak. What is the use of speaking?

Now, I will put only 3—4 questions concerning Delhi University. Number one: Look at the demands of the teachers. You have given an assurance that the University Grants Commission is going to look into the question of housing. Incidentally, Delhi University is the worst affected as far as housing is concerned in the whole country. Not more than 10 percent of teachers of Delhi University have got houses, and see the rate at which rents are going up in Delhi itself; it is a fantastic situation. The Government of India should either get massive loans to Delhi University, or revise the house rent allowance. Vice-Chancellors cannot build houses for the teachers. Therefore, you have to do something about it.

Number two: I have already said about medical facilities. Straightway cover them under the C.G.H.S. Scheme; it is quite easy. For 67 colleges spread all over the city of Delhi there can be one health centre. How can Delhi University help? Ultimately, it has to be CGHS scheme and no other scheme. For God's sake, do not start thinking in terms of reimbursement. Reimbursement means corruption. CGHS scheme is not very competent, I know. But at least it is something. Do that. This is the second thing.

The third thing is, personal promotion scheme. Here, I would like to say that the Delhi colleges must accept the suggestion made earlier by the University Grants Commission,

which was that, in colleges, it may not be easy to have a mechanical kind of personal promotion scheme, and the University Grants Commission said that there should be Readership in colleges. I think, the colleges and the college teachers would consider that. Sir, I would like to make one thing very clear. Delhi University is my vested interest. I think, it is also a national vested interest. The colleges and college teachers must also understand that if they destroy the national character of the University, the preeminent character of the University, they will damage not only the University, but they will also damage themselves. Therefore, I would say, they have got to conduct themselves with sense of responsibility. Here, Mr. Minister, let me come to the question of security. You say you are going to amend the Delhi University Act. For God's sake, when you are going to amend this Act, examine another question, the relationship between colleges and the University. In 1922, when this Bill was being discussed in the Central Assembly—the Delhi University came into existence in 1922—Sir Hari Singh Gaur raised the question of colleges and the university. Unfortunately, this question is still there. It is as valid as ever. In the meantime, however, the Vice-Chancellor's powers have been shall I say, swamped, by all kinds of pressures on him from all sides. Originally, there was autonomy for colleges, autonomy for university Departments. The model was something like that of Oxford, later on that of London. Now, what is the model? Even a peon's appointment in a far-flung college, become the job of the Vice-Chancellor. In such a case, what can a Vice-Chancellor do? Somebody takes action against somebody, the students walk in the *kar-amacharis* walk in, the teachers walk in. In fact, I have a feeling that in today's situation, the Delhi University Vice-Chancellor is trying to perform

[Dr. Sarup Singh]

a duty, well, badly or however it is, which he cannot perform. The point is, Delhi University has become unmanageable. Since it has become unmanageable, when you look at the Act, examine the Act carefully and, if necessary, break the Delhi University into two or three administrative units. I am not suggesting breaking up of the University. But for God's sake, make it administratively viable. Today, it has ceased to be administratively viable.

Then, Sir, there is one thing about students. You should go into the question of revaluation. It is an academic question. You should not brush this question aside as frivolous. Our examination system being very defective throughout the country, I think, the time has come in India, when, the universities should re-examine their stand on the question of revaluation. I know the difficulties involved. At the same time, you cannot punish the students because it is a blind system. I, therefore, strongly feel that you should give some thought to this.

Now, Sir, one last thing. Of course, mention has been made about governing bodies and so on. Unfortunately, such things are there. I will not talk about that. In regard to *karamcharis*, there is one thing. Delhi University had taken a stand 'No work, no pay'. That is why, they, I presume, stopped the salaries of employees for a day. Now, it is not easy to implement this kind of thing, in the climate in which we are living. However correct he may be, the situation being what it is, when everybody is putting obstacles and when disruption is everywhere, what can a Vice-Chancellor do? Moreover there is another question, a moral question. If you cannot impose this principle in the case of teachers, how do you impose it in the case of *karamchairs*? Therefore, this is a complicated question. My request is, Mr. Minister, your good offices and Vice-

Chancellor's whole strategy should go into this and find an answer which may help the University at this stage to survive and start functioning normally, and later on, as I said, to make it administratively viable. I make this serious suggestion. My worry is, Mr. Minister, your Ministry has become much more unresponsive than any other Ministry. For God's sake, the Ministry of Education cannot afford to be unresponsive. Other Ministries may be. (*Interruptions*) About other Ministries, I do not know. But in education you cannot afford to be unresponsive. I request you, you kindly give a serious thought to these questions, instead of giving a reply to me, the kind of reply that will dampen my enthusiasm still further. Don't give that kind of a reply. But please give serious thought to these questions and find a satisfactory solution.

Sir, I again repeat my thanks to you, Sir. I wanted to keep out of this discussion, but you were good enough to give me time, though it is limited. I wanted to say some more things, but I would, in the end, like to take this opportunity to thank Shrimati Hamida Habibullah. She deserve it....

MR. DEPUTY CHAIRMAN: At least you have appreciated her. (*Interruptions*)

DR. SARUP SINGH: She called us anti-national. I would only say that we all have become ruthless in pursuit of power and education has become the first casualty, alongwith morality alongwith everything else which is worthwhile, which makes human life worthwhile. But the lust for power is a dangerous lust—and of that we are all victims. Unless we open our eyes and see what we are doing to the future of this country, there will be no future worth mentioning. Thank you.

MR. DEPUTY CHAIRMAN: At least you have appreciated Begum Habibullah. I am happy.

**SHRI MALLIKARJUN:** With due respect to the hon. Member who has expressed his vigour with all the intellectualism at his command, I do not want to go much deeper. It is wrong on the part of the hon. Member to say that the Minister has come here unprepared. It is totally wrong. Fortunately, he himself was referring to what I have answered—like the Housing Committee formed by the UGC. And, Sir, on specific questions, he has gone out of proportion and spoken of many things. It is the first opportunity for me to hear an intellectual like the hon. Member who was once upon a time the Vice-Chancellor himself. He should not forget about it.

So far as the problems like medical facilities are concerned, it is not a new problem which has emerged just now. It is a long-pending problem. It is a problem all the time of providing medical facilities and other welfare things which a university has to provide to the teachers and the *karam-charis*. Whatever is the practice, it is the practice now. About the suggestion for the CGHS scheme, Government can take that into view. That is a different thing. But there should not be an emotional expression that his enthusiasm is reduced. I am none to generate enthusiasm in the hon. Member. It is up to his will and determination. Only I have not mentioned any *Slokas* out of context. This is a treasure of India, the rich heritage of India and it cannot be ignored. Still in his speech, he talks about morals. So he himself is contradictory. I have not mentioned the *Slokas* out of proportion or out of context. When the hon. Member was speaking about the relationship between the students and the teachers, that is what I have mentioned.

So far as the specific questions are concerned, about the security of ser-

vice, I have already mentioned that section 45 of the Delhi University Act has to be amended. The proposal has been sent. Now it is up to the Government. The Government will take it into consideration and then it will be taken up.

Again, what are the demands of the students and the teachers? With so much of sympathy, that the hon. Member has expressed, he has only mentioned about evaluation so far as the students' demand are concerned. The students of the Delhi University have got more specific demands—like evaluation, they want Grievance Committee, they want Proctorial Board. For these demands, the Vice-Chancellor is meeting again the students to consider them. So far as the teacher problems are concerned, there are certain things done which this House will be happy to know. For example, with regard to creche facilities for the infants of teachers, the University has agreed to provide those facilities both in the north and south campus. About creation of statutory sports bodies, the University has already decided to constitute a Sports Board at the Statute level. About improvement of medical services, I have already mentioned. I have also mentioned so far as statutory security of service is concerned. About improvement of housing facilities, Sir, the hon. Member should also know about the resources at the disposal of the Government. We do have all the sympathy about provision of adequate facilities to the teachers also. After all, there are psychological problems sociological problems, economic problems. A variety of problems in the cross-section of the society govern the teachers as well as the students, apart from what you have mentioned, that is, exploitation by the vested interests, penetration into the University. So many other factors are there. Therefore, the Government is thoroughly aware of what the hon. Member has mentioned.

MR. DEPUTY CHAIRMAN: SHRI Sankar Prasad Mitra. Last man.

SHRI SANKAR PRASAD MITRA (West Bengal): Sir, as the subject is very important kindly give me four minutes.

SHRI SANKAR PRASAD MITRA right. Four minutes.

SHRI SANKAR PRASAD MITRA: Sir, the real malady today, it appears to me, is the introduction of far too much of politics both among students and teachers in the university campuses throughout the country. It is interesting to observe that students generally do not agitate on academic issues except postponement of examinations, stiff questions or questions outside the syllabus. They do not agitate on standard of teaching or standard of education. They do not compare the standards of Indian universities with those prevailing in other advanced countries. They do not agitate for wider and greater facilities for research, without which education is meaningless. They do not agitate for recognition of the power of original thinking, on which alone merit is judged in the best universities in the world. They agitate over such matters as union rivalries, low bus fares, cheaper cinema tickets, their right of copying in examinations, their right to have their examination centres in their own campuses to facilitate copying, their right to get degrees without attending classes and the right of their unions to get more funds to carry on union activities. I do not say, Sir, that there have been no exceptions, but these exceptions merely prove the rule.

The only thing I want to impress upon the hon. Minister is that education in our country today is in grave peril and unless a firm policy decision is taken to extricate academic pursuits out of politics and leave such pursuits in the hands of tried, tested, dedicated

and universally respected academicians the rot that has set in can never be cured. Let us look back, Sir, to the days of Dr. Sarvapalli Radhakrishnan, Acharya Prafulla Chandra Ray, Acharya Jagdish Chandra Bose, Dr. Brajendra Nath Seal and others, and you would see the improvement miraculously taking place. I am not a pessimist, Sir, I do not believe that pure academicians cannot be found if we persistently search for them—academicians who would inspire their pupils to go in for higher and higher intellectual exercises and add to the glory of our motherland. But the search for academicians must be a sincere and thorough one. And I have no doubt that the hon. Minister would succeed in establishing a record for her successor-in-office who would have much loss of and cope with the students' unrest to cope with. Sir, Jawaharlal Nehru's name has been mentioned in this House by hon. Members over and over again. Jawaharlal Nehru envisaged a university "for humanism, for tolerance, for reason, for the adventure of ideas and for the search of truth." He said that a university stood "for the onward march of the human race towards even higher objectives. If the universities discharge their duties adequately, then it is well with the nation and with the people." But the difficulty is that our universities are not discharging their duties adequately as adumbrated by Pt. Jawaharlal Nehru repeatedly in his speeches on education throughout his life.

MR. DEPUTY CHAIRMAN: These are his suggestions and you should welcome them.

SHRI MALLIKARJUN: Sir, he has not put any questions.

MR. DEPUTY CHAIRMAN: Shri Sisodia will take just one minute

SHRI V. GOPALSAMY: Then we should be permitted to pass comments.

श्री उपसभापति : सदन की कार्यवाही 3 बजे तक के लिये स्थगित की जाती है ।

The House then adjourned for lunch at fifty-seven minutes past one of the clock.

Reference to the Reported Illegal Occupation of and the Illegal Construction of various structures by the C.P.W.D. in the Premises of Bikaner House belonging to the Government of Rajasthan.

The House reassembled after lunch at three of the clock, **MR. DEPUTY CHAIRMAN** in the Chair.

**MR. DEPUTY CHAIRMAN:** Special Mentions. Shri Jaswant Singh.

**SHRI JASWANT SINGH** (Rajasthan): I would like to make a special mention and draw the attention of the House the illegal occupation of and the illegal construction of various structures in the premises of, the Bikaner House which belongs to the Government of Rajasthan.

Even during the tenure of the previous Government, the Janata Government, the Government of Rajasthan had been pleading the cause of the State that this House be released and returned to the State Government which had short of accommodation in Delhi. Not only has the Central Government not acceded to that request, but it continues to make illegal structures in the premises. The C.P.W.D. has no sanction to do what it is currently doing, and no heed is paid to what the State Government wants to do. I would... (*Interruptions*) I would, through you, request the Government to make a particular note of what the Government of Rajasthan desires and vacate

this House which belongs to the Government of Rajasthan at the first and earliest opportunity. Thank you.

Reference to the reported refusal of extension of terms by three Judges of Bombay High Court.

**SHRI NAGESHWAR PRASAD SHAHI** (Uttar Pradesh): Mr. Deputy Chairman, I draw the attention of the House and the Government towards a very serious situation in which three Judges of the Bombay High Court have refused extension of their terms. And the reasons which they have given are: Insecurity of service, hanging of Sword of Damocles of transfer over their heads and their humiliation for not getting extension order up to the last moment. चेयरमैन

साहब, आप भी उत्तर प्रदेश में जस्टिस मंत्री रहे चुके हैं । अब आप ही सोचिए कि हाई कोर्ट के जज के दिमाग में अगर यह बात है कि साहब हमारा एक्सटेंशन आर्डर आएगा कि नहीं आएगा । कल टर्म खत्म हो रहा है आज तक एक्सटेंशन आर्डर नहीं मिला तो उसके दिमाग में यह बात है कि हमारा टर्म एक्सटेंड होगा या नहीं होगा । श्रीमन्, अभी तक जो जजशिप स्वीकार करते थे वे इस उम्मीद में करते थे कि इलाहाबाद, पटना या कलकत्ता में प्रेक्टिस कर रहे हैं तो जिन्दगी भर जब तक टर्म रहेगा तब तक उसी जगह पर रहेंगे लेकिन अब ट्रांसफर की बात इनसिक्यूरिटी की बात आ गई है कि पता नहीं कब तक इस जस्टिस के पद पर रहेंगे । श्रीमन्, जस्टिस भोंसले, जस्टिस मोदी और एक का नाम है . . .

श्री श्रीधर वासुदेव धाव (महाराष्ट्र) : जस्टिस परशकर ।